



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,30th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

18	W.P.(CrI.)/29/2022 FIXED	HAZARAT ALI PRODHANI Versus THE STATE OF ASSAM AND 10 ORS.	MR. A A R KARIM MR. A DEB	GA, ASSAM
19	I.A.(Civil)/3047/2022 B/O, CONNECTED WITH ITEM NO. 16 OF THE DAILY CAUSE LIST in WA/166/2022	THE UNION OF INDIA AND 2 ORS Versus KSHITISH CHANDRA KARMAKAR AND 9 ORS	MR S CHAKRABORTY	MR. A GANGULY

LEAVE NOTE OF ADVOCATES FOR 30/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MS. M BORAH	23-09-2022	To	02-10-2022
6)	MR. D SAHU	26-09-2022	To	30-09-2022
7)	MR. M H RAJBARBHUIYAN	28-09-2022	To	30-09-2022
8)	MR. A K BHUYAN	26-09-2022	To	18-10-2022
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10)	MR. V K CHOPRA	30-09-2022	To	30-09-2022
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17)	MS. M DAS	19-10-2022	To	21-10-2022



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE NANI TAGIA**

COURT NO: 2

[THIS BENCH WILL SIT AT 10:30 AM

**JUDGMENT OF THE FOLLOWING CASES WILL BE
DELIVERED BY HIS LORDSHIP HONOURABLE MR.
JUSTICE N. KOTISWAR SINGH, SITTING SINGLY**

**RESPECTIVE DIVISION BENCH-II WILL SIT AFTER
RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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JUDGMENT

1	WP(C)/6216/2018 (AT 10:30 AM)	PRATAP DEBNATH @ PRANAB DEBNATH AND 4 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR S DEY MS. D GHOSH MS N DEKA	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
2	CRP(IO)/1/2021 (AT 10:30 AM)	SMT. RIMI PAUL Versus THE UNION OF INDIA AND 3 ORS.	MR. P BORAH MR. S BISWAS	GA, ASSAM MR. C K S BARUAH ASSTT.S.G.I.

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BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 2

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
12	WP(C)/5095/2020 B/O	MD. JALAHUDDIN @ JALALUDDIN @ JALAL UDDIN AND ANR Versus THE UNION OF INDIA AND 5 ORS	MR P BHARADWAJ MR. M SARMA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
MOTION				
13	WP(C)/5773/2022 B/O	MD. NOOR ISLAM Versus THE UNION OF INDIA AND 5 ORS	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN MS. J GHOSH	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
14	WP(C)/6188/2022 B/O	MD HARMUJ @ HARMUSH ALI Versus THE UNION OF INDIA AND 5 ORS	MR. K R BORA MRS. R GOGOI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
15	WP(C)/6198/2022 B/O	MD. SURAB ALI @ SORHAB ALI Versus THE UNION OF INDIA AND 5 ORS	MD S HOQUE MR M HOQUE MR. F A FAROOQUE	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	WITH I.A.(Civil)/2895/2022 in WP(C)/6198/2022	MD. SURAB ALI @ SORHAB ALI Versus THE UNION OF INDIA AND 5 ORS.	MD S HOQUE MR M HOQUE MR. F A FAROOQUE	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
16	WP(C)/6324/2022 B/O	NURUL HOQUE Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD BASANTI CHETIA MRS. M SAIKIA MS. S BIN MR S H MAHMUD MS D DAS MR S ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
17	WP(C)/6465/2022 B/O	MAJIBAR RAHMAN Versus THE UNION OF INDIA AND 5 ORS	H A AHMED MR. R ALI MR A S SK	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

18	WP(C)/6503/2022 B/O	SARBHANU NESSA Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MS. S BIN MR S H MAHMUD MS D DAS MR S ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
19	WP(C)/6570/2022 B/O	PREM KUMAR MALLIK Versus THE UNION OF INDIA AND 6 ORS	MR. A PAUL	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
20	WP(C)/6642/2022 B/O	MUSTT ANOWARA BEGUM @ SMTI. ANOWARA BEGUM Versus THE UNION OF INDIA AND 7 ORS	MR. R P SARMAH MS S P CHETRY	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

HEARING

21	Crl.A./85/2022 PART-HEARD, FIXED	SAIDUL ALAM Versus NATIONAL INVESTIGATION AGENCY AND ANR.	MS. S K NARGIS MS. A MESEN MS J BEGUM	MR. R K D CHOUDHURY, SC, NIA(R 1) SC, NIA MS. S. JAHAN, ADDL PP, ASSAM(R 2)
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV AND I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
38	WP(C)/1900/2022 (AT 10:30 AM)	PALLABH BHOWMICK Versus THE OMBUDSMAN, RESERVE BANK OF INDIA AND 3 ORS	PETITIONER IN PERSON	GA, ASSAM MR. A PARVEZ (R2) MR. R K BHATRA, COUSEL FOR SBI MR. D NATH, SR. GA, ASSAM MR. B ROY (R2)

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BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
HONOURABLE MR. JUSTICE MANISH CHOUDHURY
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 8

[THIS BENCH WILL SIT AFTER RISING OF
THE DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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JUDGMENT

1	Crl.A./121/2020	(THE STATE) THE NATIONAL INVESTIGATION AGENCY, Versus SHRI AKHIL GOGOI	MR. S C KEYAL SC, NIA	MR Z KAMAR MR. S BORTHAKUR
	WITH I.A.(Crl.)/411/2020 in Crl.A./121/2020	AKHIL GOGOI Versus (THE STATE) THE NATIONAL INVESTIGATION AGENCY,	MR. S BORTHAKUR	SC, NIA
2	Crl.A./130/2020	(THE STATE) THE NATIONAL INVESTIGATION AGENCY Versus DHIRJYA KONWAR @ DHAIJYA KONWAR @ DHAIJYA KONWAR AND 2 ORS.	MR. S C KEYAL SC, NIA	MR Z KAMAR MR. S BORTHAKUR MS. P BORAH
	WITH I.A.(Crl.)/291/2020 in Crl.A./130/2020	(THE STATE) THE NATIONAL INVESTIGATION AGENCY Versus DHIRJYA KONWAR @ DHAIJYA KONWAR @ DHAIJYA KONWAR AND 2 ORS.	MR. S C KEYAL	

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
28	WP(C)/6432/2022 FIXED	SUMIT CHETRY AND 2 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. D GOGOI MR. R BORA	GA, ASSAM ASSTT.S.G.I.
29	WP(C)/6467/2022 FIXED	NIRUPAMA KAKATI Versus THE UCO BANK AND 2 ORS	MR. P J SAIKIA MS D DUTTA	SC UCO BANK

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
23	AB/2820/2022 B/O	JAKIR HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	MR R DHAR MD. A MATLIB PP, ASSAM
24	AB/2863/2022 B/O	HARENDRA NATH DEKA AND 2 ORS Versus THE STATE OF ASSAM	MR. S D ROY MS K DEKA	PP, ASSAM
MOTION (BA)				
25	Bail Appln./2508/2022 FIXED.	SUBHANKAR DUTTA Versus THE STATE OF ASSAM	MR. S D PURKAYASTHA MS. S PHUKAN	PP, ASSAM
MOTION				
26	AB/2848/2022 WITH OFFICE NOTE, FIXED	SHYAM SUNDAR CHOUHAN Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER MS. M BARUAH	PP, ASSAM
27	AB/2975/2022 B/O	ALA UDDIN AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR J M SULAIMAN	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 10

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
27	Cont.Cas(C)/566/2022 B/O	BITU KALITA Versus DR. BIJOYA CHOUDHURY, ACS AND 3 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	
28	WP(C)/2780/2022 B/O	JYOTI PRASAD CHANGMAI Versus THE STATE OF ASSAM AND 3 ORS.	DR. B N GOGOI	SC, ELEM. EDU GA, ASSAM
29	WP(C)/6472/2022 FIXED	MD AZHARUDDIN Versus THE STATE OF ASSAM AND 3 ORS	MR. M HUSSAIN MR. A M S MAZUMDER	SC, ELEM. EDU
30	WP(C)/6498/2022 BY SLIP	DR. JYOTIRMOY SARMA AND 11 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR. K P PATHAK MR. A BORO Mr. A Baruah	SC, N M C SC, HEALTH ASSTT.S.G.I.
31	WP(C)/6616/2022 B/O	SUKHALATA PHUKAN GOGOI Versus THE STATE OF ASSAM AND 7 ORS.	MS RUKMINI BARUA MS PADMINI BARUA	SC, HIGHER EDU GA, ASSAM SC, AG SC, FINANCE
32	WP(C)/6620/2022 B/O	MUSSTT KUHINUR AKTAR KHANAM LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU GA, ASSAM
33	WP(C)/6643/2022 B/O	MUNINDRA CHUNGKRANG Versus THE STATE OF ASSAM AND 3 ORS	MS. S DOLEY	SC, ELEM. EDU GA, ASSAM
34	WP(C)/6650/2022 B/O	JYOTI REKHA SAIKIA Versus THE STATE OF ASSAM AND 2 ORS.	MRS. R DEVI	SC, HIGHER EDU
35	WP(C)/6653/2022 B/O	ELIAS AHMED Versus THE UNION OF INDIA AND 4 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM ASSTT.S.G.I.
36	WP(C)/6654/2022 B/O	MUSTAFIJUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS. A. BORAH	SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 30/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday,30th September 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL AND MATTERS RELATED TO
RETIREMENT BENEFITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
32	Bail Appln./2253/2022 B/O.	SAJIDUR RAHMAN @ JINTU Versus THE STATE OF ASSAM AND ANR	MR. M A I HUSSAIN	PP, ASSAM
33	Bail Appln./2492/2022 B/O	ANOWAR ALI AND ANR Versus THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE S YESMIN MS S SAIKIA	PP, ASSAM
MOTION (BA)				
34	Bail Appln./2553/2022 B/O	PRADIP DAS Versus THE STATE OF ASSAM	MR. R SARMA MS. D GOGOI	PP, ASSAM
35	Bail Appln./2590/2022 B/O	JITU BORAH AND ANR. Versus THE STATE OF ASSAM	MR. R PHUKAN MR. P TALUKDAR	PP, ASSAM
36	Bail Appln./2593/2022 B/O	ARUP BARMAN Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
37	Bail Appln./2596/2022 B/O	JEALSING NARZARY Versus THE STATE OF ASSAM	MR. M BISWAS MR M BASUMATARI MS M DAS	PP, ASSAM
38	Bail Appln./2597/2022 B/O	HULOP NEOG Versus THE STATE OF ASSAM	MR. A K GUPTA MR K J SAIKIA	PP, ASSAM
39	Bail Appln./2598/2022 B/O	KAMAL CH RAY @ DIGBIJOY AND 3 ORS Versus THE STATE OF ASSAM	MR. K BORUAH MR. K ROY	PP, ASSAM
40	Bail Appln./2605/2022 B/O	KABIR HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
15	WP(C)/6613/2022 B/O	SANJIB GOGOI AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MS D BORGHAIN MR. P GOHAIN MS. A GOGOI	GA, ASSAM
16	WP(C)/6614/2022 B/O	NAZMA AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
17	WP(C)/6621/2022 B/O	MAYFLOWER HOTELS AND RESORTS LLP Versus THE PRINCIPAL COMMISSIONER OF STATE GOODS AND SERVICE TAX AND 3 ORS	MR. A DHAR MD F FARIDI	SC, GST
18	WP(C)/6637/2022 B/O	GANAKPARA FISHERY CO OP SOCIETY LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN B B HUSSAIN	GA, ASSAM SC, AFDC
19	WP(C)/6644/2022 B/O	RATAN BISWAS Versus THE STATE OF ASSAM AND 10 ORS	MR S BORTHAKUR MR D BORAH	SC, P AND R.D. GA, ASSAM
20	WP(C)/6646/2022 B/O	INAMUL HOQUE AND 2 ORS. Versus THE STATE OF ASSAM AND 20 ORS	MR. A SARMA MR. A D CHOUDHURY MR. LENTSO	SC, CO OP GA, ASSAM
21	WP(C)/6648/2022 B/O	PRASANTA BISWAS AND ANR. Versus THE STATE OF ASSAM AND 10 ORS	MR S BORTHAKUR MR D BORAH	SC, P AND R.D. GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 30/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
20	WP(C)/1441/2021 CAVT. NO.02352/021, AT 10:30 AM	M/S GAURIPUR COOP FISHERY SOCIETY LTD Versus THE STATE OF ASSAM AND 7 ORS	MR D J MEDHI MR. M K CHOUDHURY MR S KHOUND	GA, ASSAM MR D K SARMAH MS. A TALUKDAR MR D KALITA FOR CAVEATOR
MOTION				
21	WP(C)/6647/2022 B/O	RATUL ACHARYYA Versus THE STATE OF ASSAM AND 7 ORS	MR. A SARMA MR. K KALITA MR. S CHOWDHURY	SC, AG SC, EDU
ADMISSION				
22	WP(C)/4883/2018 PART-HEARD FIXED	KASHEM ALI AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR P BHARADWAJ MR. M K CHOUDHURY MR. M SARMA MR. N BORAH MR. A BARKATAKI	MR. HRA CHOUDHURY (R4) GA, ASSAM MR P S DEKA MR. H ALI MR. H ALI MR. R A CHOUDHURY (R4) MS J BEGUM SC, REVENUE
23	WP(C)/6340/2021 FIXED	DEEP PEGU Versus THE STATE OF ASSAM AND 9 ORS	MR D K DAS MR H BETALA MR C KUMAR	GA, ASSAM MR P KALITA (R-9) MRS S GOSWAMI (R-9) SC, WPT AND BC SC. WATER RESOURCE DEPTT.

LEAVE NOTE OF ADVOCATES FOR 30/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>WITHDRAWAL</u>				
21	AB/2875/2022 B/O.	BULU DAS AND ANR Versus THE STATE OF ASSAM	MR. A PAUL	PP, ASSAM
<u>MOTION (BA)</u>				
22	Bail Appln./2600/2022 B/O	MOHAMMAD @ MOHAMMAD KHAN Versus THE STATE OF ASSAM	MR. G PHUKAN	PP, ASSAM
23	Bail Appln./2607/2022 B/O	MOINUL HOQUE AND ANR. Versus THE STATE OF ASSAM	MR. A GANGULY MS. M ROY MR T CHHETRI	PP, ASSAM
<u>MOTION</u>				
24	AB/2957/2022 B/O	ZAHANARA BEGUM Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
25	AB/2959/2022 B/O	MOHAN MILI AND 4 ORS. Versus THE STATE OF ASSAM	MR. C BORUAH MR. R BORO MR A BORUAH	PP, ASSAM
26	AB/2960/2022 B/O	TIKENDRA NATH CHAMUAH AND 4 ORS Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
27	AB/2963/2022 B/O	AL-AMIN MONDAL @ AL-AMIN AND 2 ORS Versus THE STATE OF ASSAM	MR A K AZAD	PP, ASSAM
28	AB/2964/2022 B/O	DEEPAK DAS AND 2 ORS Versus THE STATE OF ASSAM	MD H R AHMED MD A ISLAM	PP, ASSAM
29	AB/2973/2022 B/O	RAHUL ALI @ BABLU Versus THE STATE OF ASSAM	MD. I HUSSAIN MD A RAHMAN	PP, ASSAM
<u>ADMISSION</u>				
30	CRP(IO)/27/2022 FIXED	VIJAY KUMAR CHOPRA Versus SANJAY PATNI AND 19 ORS	MR. O P BHATI MR T C DAS MR. P SARMA	MR. K N CHOUDHURY MR. N BHARALI MR A RAHMAN N GAUTAM

BAIL HEARING (BA)

31	Bail Appln./2443/2022 B/O	PRANJAL BARMAN Versus THE STATE OF ASSAM	MD. S M RAHMAN MR. R AHMED	PP, ASSAM
ORDERS				
32	FAO/51/2022 FIXED	BINOD DAS Versus INDIA CLUB, GUWAHATI AND 4 ORS.	MR. D MOZUMDER MR. S BISWAS MS D DEVI	
33	I.A.(Civil)/3036/2022 B/O in RSA/118/2017 WITH RSA/118/2017	LALIT CHETTRY and 2 ORS Versus GOVINDA TEWARI and 2 ORS GOVINDA TEWARI and 2 ORS Versus LALIT CHETRY and 2 ORS	MR J K PARAJULI MR. S K CHAKRABORTY MS.B CHOUDHURY MR.S SAHU MS.J DAS	MS. B CHOUDHURY MR.J K PARAJULI(R- 1-3) MR.S K CHAKRABORTYR- 1-3 MRS.N S PARAJULI(R- 1-3)

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LEAVE NOTE OF ADVOCATES FOR 30/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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JUDGMENT

24	Crl.Rev.P./491/2018 (AT 10:30 AM)	BISWANATH ROY CHOWDHURY Versus THE STATE OF ASSAM AND ANR.	MR. P DAS	MR. N C DAS (R2) MR R ALOM (R2) MS C. KALITA (R2)
25	Crl.Pet./1177/2018 (AT 10:30 AM)	MAHBUBUR RAHMAN Versus CENTRAL BUREAU OF INVESTIGATION (CBI) AND ANR.	MR N DUTTA MR. R R KAUSHIK MR. A PHUKAN	SC, CBI
26	Crl.Pet./99/2022 (AT 10:30 AM)	SOFIQU L ISLAM @ SAFIQU L ISLAM Versus THE NARCOTICS CONTROL OF BUREAU AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. S H ZAMAN MR. I U CHOWDHURY	SC, NCB
27	Crl.Rev.P./398/2022 (AT 10:30 AM)	ARIFUL ISLAM Versus THE STATE OF ASSAM	MS. A. MEDHI MRS S MALAKAR	PP, ASSAM

MOTION

28	Crl.Rev.P./498/2022 B/O	ABUL KALAM AZAD Versus THE STATE OF ASSAM	MS. M MEDHI	PP, ASSAM
29	Crl.Rev.P./499/2022 B/O	BISWAJIT MANDAL Versus THE STATE OF ASSAM AND ANR	MR H DAS MR. B C DEKA	PP, ASSAM

WITH

I.A.(Crl.)/604/2022
in Crl.Rev.P./499/2022

30	Crl.Pet./1017/2022 FIXED	BISWAJIT MANDAL Versus THE STATE OF ASSAM AND ANR.	MR H DAS MR. B C DEKA	PP, ASSAM
31	AB/2977/2022 B/O	PRAVIR KR ROY Versus THE STATE OF ASSAM AND ANR	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	MR. A DAS PP, ASSAM
31	AB/2977/2022 B/O	SABIDUR RAHMAN @ SABIDUR Versus THE STATE OF ASSAM	MR S N SARMA SENIOR ADVOCATE MR. M HUSSAIN	PP, ASSAM

BAIL HEARING

32	AB/839/2022 FIXED	ABDUL AZIZ TAPADAR Versus THE STATE OF ASSAM	DR. B AHMED MR. A K AZAD MR. A B T HAQUE	MR. A K TALUKDAR MR S DAS MR K DEKA PP, ASSAM
33	AB/2621/2022 FIXED	ANIL PRASAD Versus THE STATE OF ASSAM	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN	PP, ASSAM

ORDERS

34 I.A.(CrI.)/601/2022 AMINUL ISLAM BARLASKAR @ MUNNA MS. R CHOUDHURY PP, ASSAM
B/O **Versus** MR. A H M R CHOUDHURY
in CrI.Rev.P./8153/2022 THE STATE OF ASSAM AND ANR. MR N RAHMAN
WITH
CrI.Rev.P./8153/2022 AMINUL ISLAM BARLASKAR @ MUNNA MS. R CHOUDHURY
(Filing Number) THE STATE OF ASSAM AND ANR. -F

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LEAVE NOTE OF ADVOCATES FOR 30/09/2022

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[For Friday,30th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 18

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDER (STAY VACATING)

17	I.A.(Civil)/3031/2022 B/O in WP(C)/5862/2022 WITH WP(C)/5862/2022	SHANKAR ADHIKARY Versus ANIRUDDHA ADHIKARY AND 6 ORS.	G UDDIN MS. P ADHIKARI MR A K AZAD	SC, SEC. EDU. GA, ASSAM
		ANIRUDDHA ADHIKARY Versus THE STATE OF ASSAM AND 6 ORS	MRS A BUJARBARUAH MS N DAS	SC, SEC. EDU. GA, ASSAM G UDDIN (r-7) MS. P ADHIKARI (r-7) MR A K AZAD (r-7)

ORDER (IMPLEADMENT OF PARTY)

18	I.A.(Civil)/3035/2022 B/O in WP(C)/5652/2022 WITH WP(C)/5652/2022	BRISTY BORGHAIN Versus NIPUN BARUWATI	MR. J C GOGOI MR. K KALITA MR B ISLAM	MR. P D NAIR
		NIPUN BARUWATI Versus THE STATE OF ASSAM AND 7 ORS.	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN S R A NASER MS S GOYAL	SC, HIGHER EDU

LEAVE NOTE OF ADVOCATES FOR 30/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
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15)	MR I AHMED	18-09-2022	To	31-10-2022
16)	MR. R HUSSAIN	30-09-2022	To	27-10-2022
17)	MS. M DAS	19-10-2022	To	21-10-2022



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]**[AT 10:30 AM]****BEFORE:****HONOURABLE MR. JUSTICE DEVASHIS BARUAH****COURT NO: 19****[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
23	CRP/166/2019 (AT 2:00 PM)	M/S MARBLE POINT AND ANR. Versus M/S SREENIWASH BASUDEO AND 2 ORS. (A)	MR. S CHAMARIA MR. M PHUKAN MR. M ALI MR A N SARMAH MR. S CHANDA	MR. N ALAM
MOTION (BA)				
24	Bail Appln./2591/2022 B/O	PARESH KALITA Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
25	Bail Appln./2599/2022 B/O	SAFIQUL QUADRI @ MOHAMMAD SOFHI Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. P DUTTA MS G SWAMI	PP, ASSAM
26	Bail Appln./2601/2022 B/O	SAHIL KUMAR CHAUORASYA @ SAHIL KR. CHAURASIA Versus THE STATE OF ASSAM	MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT H. BHARALI	PP, ASSAM
27	Bail Appln./2606/2022 B/O	SRIMATI DAS AND ANR. Versus THE STATE OF ASSAM	MS D KALITA MR P BHARDWAJ	PP, ASSAM
28	Bail Appln./2608/2022 B/O	DIMPEE SENSUA CHETIA @ DIMPI SENSUWA CHETIA Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	PP, ASSAM
MOTION				
29	AB/2946/2022 B/O	ISMAIL SHEIKH @ ISMAIL AND 2 ORS Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
30	AB/2951/2022 B/O	BISWAJIT DEB AND 2 ORS. Versus THE STATE OF ASSAM	MR S DAS MR K DEKA	PP, ASSAM
31	AB/2956/2022 B/O	SUKUMAR BASUMATARY Versus THE STATE OF ASSAM	MR. U SAIKIA MR. K SINGHA MR. S D ROY	PP, ASSAM
32	AB/2961/2022 B/O	DIBYAJYOTI DEKA AND 2 ORS Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
33	AB/2967/2022 B/O	EDISON NARZARY Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM

34	AB/2969/2022 B/O	BURHAN UDDIN Versus THE STATE OF ASSAM	MR. J M A CHOUDHURY MR. A B T HAQUE	PP, ASSAM
35	AB/2970/2022 B/O	ALLAUDIN AND 4 ORS Versus THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MS D DAS MR S ISLAM	PP, ASSAM

BAIL HEARING (BA)

36	Bail Appln./1958/2022 WITH SCANNED COPY OF CD, FIXED (AT 2.00 PM).	SAMSUN NOOR @ SAMSUL NOOR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
37	Bail Appln./2567/2022 FIXED	CHANDMIYA DEWAN @ SONA MIYA DEWAN AND ANR Versus THE STATE OF ASSAM	MR A ALI MR. S ISLAM	PP, ASSAM

FOR HEARING U/O XLI RULE II C.P.C.

38	RSA/156/2019 CAVT. NO.0426/2019 PART-HEARD, BY SLIP	SMTI. REKHAMONI DEVI KAKATI AND 6 ORS. Versus SHRI JUGAL CHANDRA SAIKIA AND 5 ORS.	MR. R BARUAH MR. A K PURKAYASTHA MR. R C PAUL MR. A IKBAL MRS. M NATH MR. S SHARMA MD. K ALI	MR B KAUSHIK FOR CAVEATOR
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WITH

I.A.(Civil)/2494/2019
in RSA/156/2019

SMTI. REKHAMONI DEVI KAKATI AND 6
ORS.
Versus
SHRI JUGAL CHANDRA SAIKIA AND 5
ORS.

MR. A K PURKAYASTHA
MR. R C PAUL
MR. S SHARMA

MR. H K DEKA
MR. B D DEKA
MR B KAUSHIK
MR B KAUSHIK
MR. M DAS
N CHAUDHURY
FOR CAVEATOR

WITH

I.A.(Civil)/1332/2022
in RSA/156/2019

SMTI. REKHAMONI DEVI KAKATI AND 6
ORS.
Versus
SHRI JUGAL CHANDRA SAIKIA AND 5
ORS.

MR. A K PURKAYASTHA
MR. R C PAUL
MR. S SHARMA

FOR CAVEATOR

WITH

39 RSA/138/2022

REKHAMONI DEVI AND 6 ORS.
Versus
JUGAL CHANDRA SAIKIA AND ORS.

MR. A K PURKAYASTHA
MR. S K DAS
MR. S SHARMA

WITH

I.A.(Civil)/2455/2022
in RSA/138/2022

REKHAMONI DEVI AND ORS.
Versus
JUGAL CHANDRA SAIKIA

MR A IKBAL

MR. M DAS

ORDERS

40	I.A.(Civil)/3038/2022 in MACApp./318/2022(D/O), B/O in MACApp./318/2022	DULALI BEGUM AND 6 ORS. Versus THE ORIENTAL INSURANCE CO. LTD.	MR. S ROY MR. R SHARMA	MR. M H LASKAR
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LEAVE NOTE OF ADVOCATES FOR 30/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
22	MACApp./285/2016 AT 10:30 A.M.	MARY JERANG Versus NATIONAL INSURANCE CO LTD and ORS	MR.S K GHOSH MR.S P CHOUDHURY	MR.R C PAUL(R1) MR.S ROYR1
MOTION (BA)				
23	Bail Appln./2602/2022 B/O	MAINUDDIN PORAMANIK @ MAINUDDIN ALI Versus THE STATE OF ASSAM AND ANR.	MR. A PARAMANIK P. KALITA	PP, ASSAM
24	Bail Appln./2604/2022 B/O	RANJIT MAHANTA @ RANJIT CH. MAHANTA Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
MOTION				
25	Crl.Pet./1018/2022 FIXED	PRAVIR KR. ROY Versus THE STATE OF ASSAM AND ANR	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	MR. A DAS PP, ASSAM
26	Crl.Pet./1020/2022 FIXED	PRAVIR KR. ROY Versus THE STATE OF ASSAM AND ANR	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	MR. A DAS PP, ASSAM
27	Crl.Pet./1021/2022 FIXED	PRAVIR KR. ROY Versus THE STATE OF ASSAM AND ANR.	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	MR. A DAS PP, ASSAM
28	Crl.Pet./1022/2022 FIXED	PRAVIR KR ROY Versus THE STATE OF ASSAM AND ANR	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	MR. A DAS PP, ASSAM
29	Crl.Pet./1028/2022 B/O	PRAVIR KR. ROY Versus THE STATE OF ASSAM AND ANR.	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	PP, ASSAM
30	AB/2972/2022 B/O	DEBASISH DEB AND ANR Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
31	AB/2976/2022 B/O	IMRAN HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR R ISLAM	PP, ASSAM
BAIL HEARING				
32	AB/2567/2022 B/O	NIRANJAN SHIL (ROY) @ NIRANJAN ROY Versus THE STATE OF ASSAM	MR A BHATTACHARYA MR. A GANGULY MS. M ROY MR T CHHETRI	PP, ASSAM

33	AB/2657/2022 B/O	SAFIYA BEGUM Versus THE STATE OF ASSAM	MR. N D BHUYAN MR P D BHUYAN	PP, ASSAM
34	AB/2733/2022 B/O	ABDUL MUNIM @ MONAI AND 3 ORS Versus THE STATE OF ASSAM	MR. A R TALUKDAR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
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THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

[CRIMINAL AND CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
29	Bail Appln./2609/2022 B/O	MOINUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR. M AHMED MR. M AHMED MD I H LASKAR	PP, ASSAM
MOTION				
30	Crl.Rev.P./496/2022 FIXED.	SULEMAN HOQUE Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
31	Crl.Pet./1027/2022 B/O	JONALI KALITA @ JUNALI KALITA PATHAK AND ANR Versus THE STATE OF ASSAM AND ANR	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	PP, ASSAM
32	Crl.Pet./1029/2022 B/O	BINOD KUMAR SETH Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	PP, ASSAM
33	Crl.Pet./1030/2022 B/O	BINOD KUMAR SETH Versus THE STATE OF ASSAM AND ANR.	MR. S BOIRAGI MR. D GOGOI	PP, ASSAM
34	AB/2925/2022 B/O	BINA DAS AND 3 ORS Versus THE STATE OF ASSAM	MR. R SARMA MS. D GOGOI	PP, ASSAM
35	AB/2947/2022 B/O	ABDUL GONI SK Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MR A BURAGOHAIN MR A K DAS J. AKTAR	PP, ASSAM
36	AB/2955/2022 B/O	JABED ALI Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
37	AB/2962/2022 B/O	JUNMONI PATAR Versus THE STATE OF ASSAM	MR. A GANGULY MS. M ROY MR T CHHETRI	PP, ASSAM
38	AB/2965/2022 B/O	NIJAM ALI @ MD NIZAM ALI Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY MD A WADUD MS S DEVI	PP, ASSAM
39	AB/2966/2022 B/O	PARAMANANDA DAS Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS MR. J BARMAN	PP, ASSAM
40	AB/2968/2022 B/O	RUPAK DAS @ RUPAN DAS Versus THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL	PP, ASSAM

41	AB/2971/2022 B/O	KISHOR KR DAS Versus THE CENTRAL BUREAU OF INVESTIGATION AND ANR.	MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, CBI
BAIL HEARING (BA)				
42	Bail Appln./2422/2022 B/O	PRANJAL DAS Versus THE STATE OF ASSAM	MR D R SAIKIA MS P BARUAH	PP, ASSAM
HEARING				
43	WP(C)/5831/2011 PART-HEARD, BY SLIP	CONSTABLE NO. 9087100 ROBIN CHANDRA BHUYAN Versus THE UNION OF INDIA and ORS	MR.P K BARUAH MR.N K KALITA MR.D BORAH MS.R RAHMAN MSR RAJBONGSHI	MR.M BHAGABATI C.G.C. MS.B SARMA ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 30/09/2022

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The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR FRIDAY THE 30TH DAY OF SEPTEMBER, 2022]

[AT 2:00 PM]

BEFORE

**HON'BLE MR. JUSTICE ROBIN PHUKAN
[COURT NO. 17]**

FOR JUDGMENT

**[JUDGMENT OF THE FOLLOWING CASE PERTAINING TO
ITANAGAR BENCH WILL BE DELIVERED BY HIS LORDSHIP
AT THE PRINCIPAL SEAT AT 2:00 PM THROUGH REMOTE
VIDEO CONFERENCING]**

LINK FOR REMOTE VIDEO CONFERENCING:

<https://meet.google.com/uau-tsyj-vyf>

1	CRL.A. 22/2022	TADE MAYING	MUK PERTIN, SR, ADVOCATE	PP OF AP
		VERSUS	KARYON DABI	
		THE STATE OF AP AND ANR.	RIMO RIBA	
			TSSHERING YANGZOM BHUTIA	
			DAKME YALI	
			D TATAK	
			D RIBA	

TOTAL - 1
